

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

Item No. 24

**IA No. 88/2023, 1208/2023
in
CP(IB) No. 531/Chd/Hry/2019
(Admitted Matter)**

**Under Section 9 & 66, IBC
2016
R 11 NCLT Rules, 2016**

In the matter of:-

Redhex IT Solutions Pvt. Ltd.

Vs

...Petitioner/Operational Creditor

SNS Laboratories Ltd.

...Respondent/Corporate Debtor

Present :

Mr. Shubham Aggarwal, Advocate with Mr. Mohd. Nazim Khan, RP in person.

Mr. Abhimanyu Batish, Advocate for respondent Nos. 4 to 7 in IA No. 88/2023.

None for respondent Nos. 1 to 3 in IA No. 88/2023.

IA No. 88/2023

Affidavit of service has been filed against respondent Nos. 1 to 3 vide Diary No. 03071/1 dated 09.05.2023. The same is taken on record. None has appeared on behalf of respondent Nos. 1 to 3. As a matter of indulgence, one last opportunity is given to all the respondents for filing the reply. Let the same be filed within three weeks with a copy in advance to the counsel opposite. Rejoinder thereto, be filed within next two weeks, with a copy in advance to the counsel opposite. Let the matter be listed on 15.06.2023.

IA No. 1208/2023

This application has been filed for placing on record the Fifteenth Progress Report for the period from 09.03.2023 to 23.03.2023. The same is

taken on record subject to just exceptions. Thus, IA No. 1208/2023 is disposed of accordingly.

Sd/-
(Subrata Kumar Dash)
Member (Technical)

Sd/-
(Harnam Singh Thakur)
Member (Judicial)

May 17, 2023
VN